

Government of India
Ministry of Commerce
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi

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Policy Circular No.12 /(RE-99)/99-2000,Dated 4.6.1999

1. APEDA, N. Delhi.
2. All Customs Authorities.
3. All Licensing Authorities.

Subject :- Export of Wheat and Wheat products during the Licensing year 1999-2000.

Attention is invited to the entry at Sl. No. 12(i) of Schedule 2 Appendix-1 of the book titled " ITC(HS) Classifications of Export and Import items, 1997-2002".

2. It has been decided to release a ceiling of 1 million tons of wheat for export and also to allow export of wheat products without any quantitative ceiling during the Current Licensing year of 1999-2000 and place it at the disposal of APEDA who will allocate the ceiling as per procedure laid down by them.

3. APEDA will ensure that the overall ceiling earmarked for wheat shall not exceed the limit of 1 million tons for the Current Licensing year of 1999-2000 under any circumstances . As soon as the ceiling is exhausted , APEDA will report this fact to the M/O Commerce , EP(Agri. II) Section as well as to this office.

4. A Trade notice may be issued for the information of the Trade and five copies thereof may be sent to this office for record.
5. APEDA shall furnish a monthly statement indicating the full details such as name of the exporter, quantity allowed, FOB value and destination to the M/O Commerce, (EP- Agri. II) Section with a copy to the Director of Statistics of this office.

(AJAY SAHAI)

JT. DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from file No. 01/91/180/286/ AM'00/PC.III)